Annexure - 4

Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 24/11/2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

		_					NO.	: <u>c</u>	?]
		1 Shankar Ganapathy					No. creditor	SI. Name of	
		19/09/2025			receipt	Date of	rec	Details	
	19946081.00	19/09/2025 19946081.00			claimed	Amount	received	Details of claim	
1	NIL	E		admitted	claim	Amount of			
		NIL Unsecured			claim	Amount of Nature of		Details of	
		NIL	guarantee	by	covered	Amount Whether % of		Details of claim admitted	
		Yes		party?	related	Whether		tted	
		NIL	in CoC	share	voting				
	NE.	NIL				claim	contingent	Amount of	
THE TAX OF THE PERSON OF THE P	N	NIL		off	may beset-	dues, that	contingent any mutual claim not claim under	Amount of	
	NE NE	NIL				admitted	claim not	Amount of	
	19946081.00	19946081.00				admitted verification	claim under	Amount of Amount of Amount of Remarks, if	4)
		NE.					any	Remarks, if	(Amount in ₹)

Jitender Kothari

S IP REGISTRATION TO NO.IBBI/IPA-001/IP-

P00540/2017-18/

Deemed Resolution Professional of Cakhari Resources Private Limited-In CIRP Reg. No.: IBBI/IPA-001/IP-P00540/2017-18/10965

AFA No. AA1/10965/02/311225/107315 Valid upto 31/12/2025